

6

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1615/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Norton Aluminium (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

6 R. J. Singh Advocate for SBI



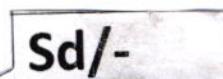
6. Yogesh K. Deshpande. Advocate  
for Applicant



ORDER

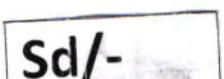
CP No.1615/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.2.2018.



Sd/-

V. NALLASENAPATHY  
Member(Technical)



Sd/-

M. K. SHRAWAT  
Member (Judicial)